

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th October, 2018
Time : 10.30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|--|---|--|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 12/2018(CZ) | Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr. | Mr. Mangla Ram Jat, Applicant in person. | |
| AFTER NOTICE | | | | |
| 2. | Original Application No. 05/2018(CZ) | Irfan Khan Vs. State of Madhya Pradesh & Ors. | Mr. Sambhav Sogani, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 3. | Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16) | Sanjay Yadav Vs State of MP & Ors. | Mr. Vipin Yadav, Adv. for Petitioner | |
| 4. | Original Application No. 125/2016(CZ) | Medha Patkar Vs. State of Madhya Pradesh & 3 Ors. | Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv. | |
| 5. | Original Application No. 18/2017(CZ) (M.A.No.07/18) | CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors. | Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv. | |
| 6. | Original Application No. 68/2017(CZ) | Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors. | Mr. Ayush Dev Bajpai, Adv. | |
| FOR COMPLIANCE | | | | |
| 7. | Original Application No. 59/2017(CZ) | Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors. | Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. | |

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 24-10-2018 shall be adjourned to 04-12-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in